

ITEM NO.36

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).152/2023

SHELLY OBEROI & ANR.

Petitioner(s)

VERSUS

OFFICE OF LIEUTENANT GOVERNOR OF DELHI & ORS.

Respondent(s)

(FOR ADMISSION and IA No.28115/2023-GRANT OF INTERIM RELIEF)

Date : 13-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Shadan Farasat, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Sanjay Jain, A.S.G.
Mrs. Garima Prashad, Sr. Adv.
Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.

Mr. Ranjit Kumar, Sr. Adv.
Mr. Neeraj, Adv.
Mr. Amit Tiwari, Adv.
Mr. Aman Jha, Adv.
Mr. Surender Gupta, Adv.
Mr. Rishi, Adv.
Mr. Shoumendu Mukherjee, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the petition on 17 February 2023.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR